

in Delhi Administration School are 5½ hours per day;

(b) whether it is also a fact that the increase in timings in Central School will be an unbearable burden on the small children of primary classes; and

(c) if so, what steps are being taken to minimise the difficulties of these children?

THE MINISTER OF EDUCATION & HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) The timings of all the Kendriya Vidyalayas (Central Schools) in the country are 7 hours for middle and higher classes and 6 hours and 20 minutes for primary classes. A few Kendriya Vidyalayas in Delhi, which were not following this time-schedule, have been asked to follow the same.

(b) and (c). The matter is being examined.

Piggery Development Centre with U.S.S.R. Aid in Uttar Pradesh

4885. SHRI RAM SINGH SHAKYA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any piggery Development Centre is being set up in Uttar Pradesh with the assistance of U.S.S.R.;

(b) if so, the nature of the central assistance proposed to be given for the project;

(c) the time by which this project is likely to start functioning; and

(d) the estimated annual production likely to be achieved and the number of persons likely to get employment in the centre?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) No, Sir.

(b) to (d). Does not arise.

Vacant Posts of Principals in Delhi Schools

4886. SHRI CHANDRA BHAL MANI TEWARI: Will the Minister of EDUCATION be pleased to state:

(a) the number of posts of Principals in Delhi Government Schools lying vacant and since when; and

(b) what steps Government propose to take to fill up these posts?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NATHAR RANJAN LASKAR): (a) Delhi Administration has reported that as on 14th July, 1980, 11 posts are vacant. All these posts have been vacant for less than a year.

(b) These vacancies have to be filled on a regular basis through the U.P.S.C. The Delhi Administration have informed that a requisition is being sent to the U.P.S.C. In the meanwhile, interim arrangements have been made by posting Vice-Principals.

Project Bhagirathi

4887. SHRI MADHAVRAO SCINDIA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that "Project Bhagirathi" prepared to provide 100 m. gallons of drinking water to several trans-Jamuna and South Delhi areas has run into rough weather;

(b) what steps have so far been taken to implement the scheme; and when the plan was originally cleared for implementation; and

(c) the reasons for the set back to the project and the steps being taken to implement the project and the time by which it is expected to be completed?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) to (c). The Delhi Water Supply and Sewage Disposal Undertaking has stated

that the "Project Bhagirathi" consists of the following three main works:—

(i) Construction of a conduit for bringing raw water from Ganges Canal to Delhi.

(ii) Construction of a regulator on the Ganges Canal at Murad Nagar.

(iii) Construction of the treatment plant and providing & laying of conveyance mains etc.

The work on the construction of the conduit is nearing completion. The work on the construction of the regular has been taken in hand by the Irrigation Department of U.P. Orders for conveyance mains have already been placed and the pipes are being received at site. Tenders for laying of pipe lines have also been received.

The National Building Construction Corporation Ltd., who has been allotted the work of the construction of the treatment plant has raised some points regarding arbitration and compensation for delay in work. This matter is being looked into by the Undertaking.

The Delhi Water Supply and Sewage Disposal Undertaking has stated that difficulties have also arisen on account of non-availability of steel plates and cement. However, necessary action to procure these materials is being taken by the Undertaking. The work is expected to be completed in 1983.

Telephone Connection in D.D.A. Colonies of West Delhi

4888 SHRI BAGUN SUMBRUI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the programme of the Central Government to provide telephone connections to the residents of newly developed colonies of D.D.A. in West Delhi;

(b) whether it is a fact that OB sanctioning telephone connections have already been issued for some of the subscribers in these colonies and if so, the details thereof and the number of telephone connections sanctioned in each of these colonies;

(c) whether some transfer cases are also pending; if so, the number thereof; and

(d) when the telephone connections will be provided to those who have been already issued OB and to those whose transfer cases have already been agreed to ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) There is no separate programme for expansion of telephones in the newly developed colonies of D.D.A. However, the west area is covered by the Rajouri Garden and Shakti Nagar Exchanges. The Rajouri Garden Exchange is getting relief of about 10,000 lines during this year but it may take some time to give relief to Shakti Nagar Exchange.

(b) Yes, Sir. The number of OBs pending in the newly developed colonies are given below:—

1. Paschimpuri Colony	7
2. Tatarpur DDA Colony	7
3. Krishna Puri Colony	2
4. Bodella/Vikaspuri	2
5. J. Block R. B. Colony	2
6. Shalimar Bagh	15
7. Pitam Pura	29

Total 64

(c) Yes, Sir. The following cases of shifts are pending:—

1. Paschimpuri Colony	10
2. Tatarpur DDA Flats	17
3. Krishnapuri	1
4. Bodella/Vikaspuri	6
5. Pitampura	22
6. Shalimar Bagh	14
7. J. Block R. B. Colony	2

Total 72

(d) The work will be taken up after the monsoon and it will take a few months to clear all these cases.